

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. C.P.(IB)-3303(MB)/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2024**

NAME OF THE PARTIES: - Anusha International Pvt Ltd

Section: 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

None appeared for the Petitioner/Applicant. List this matter on
22.03.2024 either for appearance/dismissal.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)